

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No. 857 of 2022/RG/LP

Dated:- 01.08.2022

Sanction is hereby accorded to the grant of Rs. 50,000/- (Rupees Fifty Thousand) as Financial Assistance in favour of Advocate Sh. Anuj Bakshi S/O Shri Arun Bakshi R/O 17 /A/C Gandhi Nagar, Jammu, bearing Enrolment No. JK-50/2009 dated 10.02.2009, out of the Covid Relief Fund sanctioned by the Lieutenant Governor, UT of Jammu and Kashmir.

By Order


(Mohammad Yasin Beigh)
Registrar (Adm.)

No. 25743-52 of 2022/RG/LP

Dated:- 01.08.2022

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing, Jammu for information.
5. Director Finance, High Court of J&K and Ladakh, Main Wing Srinagar, with the direction to release the sanctioned amount in favour of Advocate Sh. Anuj Bakshi S/O Shri Arun Bakshi R/O 17 /A/C Gandhi Nagar, Jammu, through Payees account cheque out of the Relief Fund lying in the official account No.406010200000819, J&K Bank Ltd., Branch High Court of J&K and Ladakh at Jammu after proper identification and against receipt.
6. President J&K High Court Bar Association, Jammu for information.
7. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of High Court of J&K and Ladakh for information of all the concerned.
8. Incharge Library, High Court Wing Jammu/ Srinagar for information and for keeping the record of the same.
9. Advocate Sh. Anuj Bakshi S/O Shri Arun Bakshi R/O 17 /A/C Gandhi Nagar, Jammu.


Registrar (Adm.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No. 858 of 2022/RG/LP

Dated:- 01.08.2022

Sanction is hereby accorded to the grant of **One Time** Financial Assistance of Rs.1 Lac (Rupees One Lac) in favour of Mrs. Supriya Zutshi(Advocate) D/O Sh. Shibani Lal Zutshi R/O H. No. 128, Lane No. 16, Patel Nagar, Talab Tillo, Jammu bearing Enrolment No.JK-119/2012 dated 06.06.2012, out of the Advocates' Welfare Fund maintained by the Registrar Judicial, High Court Wing, Jammu.

By Order


(Mohammad Yasin Beigh)
Registrar (Adm.)

No. 25753-62 of 2022/RG/LP

Dated:- 01.08.2022

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing, Jammu with a direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocates Welfare Fund maintained by your office.
5. President J&K High Court Bar Association, Jammu for information.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of High Court of J&K and Ladakh for information of all the concerned.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
8. Advocate, Mrs. Supriya Zutshi D/O Sh. Shibani Lal Zutshi R/O H. No. 128, Lane No.16, Patel Nagar, Talab Tillo, Jammu.


Registrar (Adm.)

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

ORDER

No. 859 of 2022/RG/LP

Dated:- 01.08.2022

Sanction is hereby accorded to the grant of Financial Assistance of Rs.3.5 Lacs (Rupees Three Lakh and Fifty Thousand) in favour of Sh. Subash Chander Mansotra (Advocate) S/O Sh. Shanker Dass R/O Haripur Tehsil Hiranagar, Kathua bearing Enrolment No.JK/139/1987 dated 15.04.1987, in the peculiar facts and circumstances of the case, which shall not be treated as a precedent, out of the Advocates' Welfare Fund maintained by the Registrar Judicial, High Court Wing, Jammu.

By Order


(Mohammad Yasin Beigh)
Registrar (Adm.)

No. 25764-72 of 2022/RG/LP

Dated:- 01.08.2022

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey.
3. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
..... for information of Their Lordships.
4. Registrar Judicial, High Court Wing, Jammu with a direction to disburse the said amount to the concerned after proper identification and against receipt out of the Advocates Welfare Fund maintained by your office.
5. President J&K High Court Bar Association, Jammu for information.
6. CPC e-Courts High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of High Court of J&K and Ladakh for information of all the concerned.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
8. Advocate, Sh. Subash Chander Mansotra S/O Sh. Shanker Dass R/O Haripur Tehsil Hiranagar, Kathua A/P House NO.128, Lane No.16, Patel Nagar, Talab Tillo, Jammu. Mobile No.9419263705.


Registrar (Adm.)